

DIVISION BENCH

O-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/792(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	JAISHREE BAJORIA Vs. DEV R. NIL DESIGNS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Rishav Banerjee, Advocate] **For the Operational Creditor**
Mr. Ashis Kumar Mukherjee, Advocate]
Mr. Saurabh Prasad, Advocate]

O R D E R

Ld. Counsel for the operational creditor present.

List this matter on **23/08/2021** as a **specialty ordered matter**.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

vc